

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2016/427

Date: 18.10.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Ravindra Singh S/o Shri Laxman Singh, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from 03.10.2016 (F.N.).

By Order,

 18/10/16

REGISTRAR [ADMN.]

No:I/A(iii)(a)(10)/82/2016/2092

Date: 18.10.16

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
- 3.Concerned A.O.J., Rajasthan High Court, Jaipur Bench, Jaipur.
- 4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
- 7.Concerned Shri Ravindra Singh S/o Shri Laxman Singh.
- 8.Personal file.

 18/10/16

REGISTRAR [ADMN.]